

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.34/BB/ 2017	-	For settlement	Rule-6(1) of I&B	Greenply Industries Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Sing. Am. Charitha 8147005575	Applicant Respondent	

Counsel for petitioner is present. Counsel for respondent is present. Both the counsels informed that the matter is settled. The counsel for respondent requested time for payment to the petitioner.

List it on 03.11.2017.


MEMBER (J)


MEMBER (T)